


NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/232/2017
NAME OF THE PETITIONER(S) : DOOSAN INFRACORE CONSTRUCTION
EQUIPMENT (I) PVT LTD
UNDER SECTION : 66

S.No.	Name (in Capital)	Represented by	Signature
1.	I.B. HARIKRISHNA	PCS. Authorized Representative.	

ORDER

PCS representing the applicant present and prayed for time to make submissions.
Time is extended at request. Put up on 08.01.2018.

- Solr
K Anantha Padmanabha Swamy
Member (Judicial)